NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.06/(MAH)/2016

CORAM:

Present:

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE PARTIES: Mr. Vijay Vasant Dhavale

V/s.

M/s. Dolce Pharmaceuticals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 59 of the Companies Act 1956.

S. No. NAME DESIGNATION SIGNATURE

1 R.T. RajGnrov Advocate
Respondentes
1.4. x 5

2. Dr. Doupti Ahr. for Austinhach
Mullin potitions

ORDER

C.P. No.06/59/NCLT/MB/MAH/2016

- The Learned Representative of both the sides are present.
- Due to paucity of time the matter is adjourned to 11.01.2018.

Sd/-

11.12.2017

BHASKARA PANTULA

MOHAN

Aah

Member (Judicial)